

mention a point in this regard. We don't want a long discussion.

SHRI HARI KISHORE SINGH: Sir, there can be no discussion on the statement of the Minister.

MR. SPEAKER: It is not like that you have drawn the attention of the House in a nice manner. Besides, the hon. Minister would be making a statement on this.

SHRI HARI KISHORE SINGH: Then there should be a discussion after the Statement.

MR. SPEAKER: I will try to find out how a discussion could be allowed on it later.

[*English*]

SHRI M. KRISHNASWAMY (Vandavasi): Neyveli Lignite Corporation is one of the largest undertakings of the Government of India in Tamil Nadu. We have to ensure such an organisation functions very well. Due to heavy rains recently the functioning of the Corporation has come to a standstill leading to the impact of power shortage and the loss thereon.

Due to the power failure in the plant, there is a loss of production from the second power unit and the loss is Rs. 2 crores per day. The industrial loss on account of shortage of power as per estimates would be 40 times as much. In other words, the loss is estimated at around Rs. 80 crores a day.

Due to the failure of power so many industries have to be shut down and agricultural operations also could not be carried on. It is one of the vital establishments and we have imported machineries worth several crores of rupees. I understand that some of the machinery which was submerged will not function for ever. The occurrence has resulted due to irresponsible functioning of the

officers to maintain the operation at expected level. They should have maintained garland canal in a proper manner and they should have taken steps least to drain the water immediately to avoid submersion of valuable machinery.

MR. SPEAKER: I have allowed you to make a brief statement and you are reading a very long statement.

SHRI M.S. KRISHNASWAMY: Due to negligence of the officers concerned the nation has lost hundreds of crores of rupees. I would like to suggest to the Government that they should appoint a commission of enquiry to probe the matter so that the delinquent officials could be exposed.

[*Translation*]

SHRI HARI KEWAL PRASAD (Salem-pur): Mr. Speaker, Sir, the founder of Chattisgarh Mukti Morcha and a famous trade Union leader Shri Shankar Guha Niyogi was shot dead on 28th September, 1991 while he was asleep. Shri Niyogi had met the President about 17 days before he was assassinated. He had given a memorandum to the President and also expressed apprehension of being killed. The accused who have been named in the murder case are roaming brazenly. As all of them are big industrialists, they are being protected by some influential politicians, the Madhya Pradesh Government and the local administration. Sir, after the murder of Mr. Niyogi on 6th October a tape was found at his residence in which his last speech was recorded. In the recorded speech he has clearly mentioned the names of certain capitalists alleging that (*Interruptions*)

MR. SPEAKER: Will the issue of murder of an individual be appropriate to raise in the House?

(*Interruptions*)

SHRI HARI KEWAL PRASAD: Mr. Speaker, Sir, my submission is that since the murder took place, 7000 persons have been arrested there. With your permission I would like to submit that the arrests were made on 4th and today the situation is that (*Interruptions*)

MR. SPEAKER: It is enough. Please sit down. Such matters cannot be raised in the House.

(*Interruptions*)

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir, how can all this be allowed. Can such issues be allowed to be raised in the House. (*Interruptions*)

[*English*]

MR. SPEAKER: I have said what I have to say.

(*Interruptions*)

[*Translation*]

SHRI VIRENDRA SINGH (Mirzapur): Mr. Speaker, Sir, through you, I would like to draw the attention of the Government to the backward areas of Eastern Uttar Pradesh and Bihar where the living standard of people is going down day by day due to shortage of power. Surprisingly the Singrauli area that lies in Eastern Uttar Pradesh and Bihar and which is known as Asia's biggest power complex but despite it being there, there is shortage of power in Eastern Uttar Pradesh and Bihar. I would like to know how much amount would be spent separately in Eastern Uttar Pradesh and Bihar on the basis of the scheme formulated by Government to make allocation of funds for power in proportion to population.

MR. SPEAKER: The hon. Minister of Power may please pay attention?

SHRI VIRENDRA SINGH: Mr. Speaker, Sir, a few day ago I also raised the issue in the meeting of the Consultative Committee. (*Interruptions*)

MR. SPEAKER: Matters discussed in the Consultative Committee cannot be referred to in the House.

SHRI VIRENDRA SINGH: Mr. Speaker, Sir, for lack of transmission lines power cannot be made available to Eastern Uttar Pradesh and Bihar. I would like to know with whom the responsibility for laying transmission lines rests? If in proportion to population the expenditure that should have been incurred in Eastern Uttar Pradesh and Bihar has not been incurred, then what are the reasons therefor and with whom the responsibility for it rests? This question may please be replied to in the House and full-fledged debate may also be allowed in the House.

SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa): Mr. Speaker, Sir, nearly two crore persons are engaged in weaving profession, the condition of weavers in the whole country is pitiable. Since there are exorbitant prices of yarn and there is slump in the cloth market, master weavers and families dependent on them are starving. Whenever such conditions crop up, the Government undertakes relief operations. Surprisingly, both the Centre and the State Governments have not taken up relief measures to better the lot of weavers and also to tackle the uncertainty prevailing in the country. Therefore, the Government is requested to immediately sanction under a long-term scheme Rs. 20,000 each to workers engaged in powerloom industry as per the announcement made earlier and instructions issued to improve the economic condition of weaver families.

SHRI SURAJ MANDAL (Godda): Mr. Speaker, Sir, it did not rain this year in 14 districts of Santhal Pargana and Chhota